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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1065/2024

In the matter of:

Varun Gulati

...Applicant

Versus

Delhi Pollution Control Committee & Ors.

...Respondents

NDOH: 29.05.2025

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Filed by

Dated: 28 May, 2025

DPCC

Place:

①

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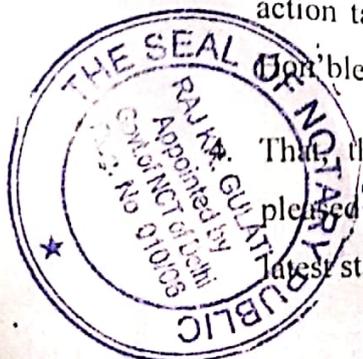
...Respondents

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTON
CONTROL COMMITTEE WITH RESPECT TO THE NOTICE
DATED 27.02.2025.**

I, Satender Kumar, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3rd Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

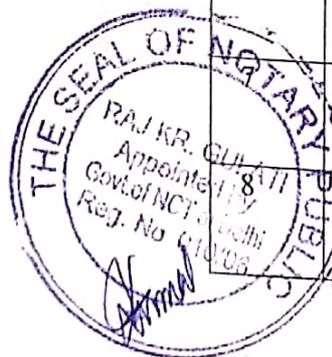
1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, this Hon'ble Tribunal took up this matter on 28.08.2024. The grievance in the original application is regarding implementation of closure directions issued by DPCC for manufacturing of banned Single Used Plastic (SUP) items at Bawana and Narela industrial areas.
3. That, in compliance with the order dated 28.08.2024, DPCC has filed its action taken report on 29.10.2024 which is available on the website on Hon'ble NGT.

That, this Hon'ble Tribunal on 27.02.2025 taken up the matter and pleased to direct all the concerned respondents to place on record the latest status report.



5. That, Municipal Corporation of Delhi (Factory Licensing Department) submitted its report wherein it was mentioned that, they have canceled the MCD Factory permission /License (if any) with regard to operation of all the respondents units (37). Copy of the report of MCD dated 29.10.2024 is annexed herewith as Annexure-I,
6. That, DPCC issued closure direction to 35 units {respondent number 6-40 (Sl. No. 12 and 40 are same)} without any formal verification. DPCC issued temporary revocation order for 30 days to carry out the inspections to assess the details of the unit who have submitted representation regarding compliance and also to facilitate the EDC process.
7. That, in compliance with the order dated 27.02.2025, joint inspection consisting of officials from Revenue Department, DPCC, DSIIDC and Power distribution Company, carried out for 36 units mentioned in the OA and details of which are as follows:

S. No.	NAME & ADDRESS OF UNITS	LATEST STATUS AS PER JOINT INSPECTION
1	M/s VV Industries, M-227, Sector-5, DSIIDC Industrial Area, Bawana, Delhi-110039	Unit found engaged in the activity of mfg. of aluminum die casting using casting furnance.
2	M/S Bindal Plastic Products, I-2172, I Block, DSIDC, Narela Indl Area Delhi-110040	Unit engaged in the activity of mfg. of reprocessed PVC Granules using scrap.
3	M/S Divya Goel, N-278, Sector-1 DSIDC Indl Area, Bawana, Delhi-110039	Unit engaged in the activity of mfg. of Iron Hinges with Buffing.
4	M/S Dinesh Watwani, J-134, Sector-5, DSIDC Indl Area, Bawana, Delhi-110039	No Activity / Machinery was observed. Premise Is used as Godown of Plastic Container.
5	M/S Olefin India, J-186-187, Sec-05, DSIDC Indl Area, Bawana, Delhi-110039	Unit engaged in the activity of mfg. of banned SUP Items at J-187 which is interconnected with J-186. Both interconnected units were sealed by Revenue Department at the time of joint inspection.
6	M/S Owner/Occupier, A-37, A-Block, DSIDC Narela, Delhi-110040	No Industrial activity/machinery observed at the site.
	M/S Owner/Occupier, A-67, A-Block, DSIDC Narela, Delhi-110040	No industrial activity/machinery observed at the site.
	M/S Owner/Occupier, A-167, A-Block, DSIDC Narela, Delhi-110040	Unit was non-operational. however, 01 Thermo Forming Machine was observed at the site.



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9	M/S Owner/Occupier, A-168, A-Block, DSIDC Narela, Delhi-110040	Unit found engaged in the activity of mfg. of EVA sheet using EVA compound.
10	M/S Owner/Occupier, A-230, A-Block, DSIDC Narela, Delhi-110040	No industrial activity / machinery observed at the site
11	M/S Owner/Occupier, B-2317, B-Block, DSIDC Narela, Delhi-110040	Unit engaged in the activity of mfg. of plastic granules using plastic scrap as raw material without washing
12	M/S Srishti Polymers, 397 C Block, DSIDC Narela Delhi-110040	Unit engaged in the activity of mfg. of EVA footwear with screen printing.
13	M/S Srishti Polymers, 398, C Block, DSIDC Narela Delhi-110040	Unit engaged in the activity of mfg. of EVA footwear with screen printing.
14	M/S Owner/Occupier, C-521, C-Block, DSIDC Narela, Delhi-110040	No industrial activity/ machinery observed at the site.
15	M/S Owner/Occupier, C-565, C-Block, DSIDC Narela, Delhi-110040	No industrial activity / machinery observed at the site
16	M/S Owner/Occupier, C-611, C-Block, DSIDC Narela, Delhi-110040	During inspection unit was found operational & engaged in the activity of mfg. of Pu footwear, i.e prohibited activity as per MPD, 2021. Unit was sealed by the Revenue Department at the time of inspection.
17	M/S Owner/Occupier, C-612, C-Block, DSIDC Narela, Delhi-110040	During inspection unit was found operational & engaged in the activity of mfg. of pu footwear, i.e prohibited activity as per MPD, 2021. Unit was sealed by the Revenue Department at the time of inspection.
18	M/S Owner/Occupier, D-1581, D-Block, DSIDC Narela, Delhi-110040	No industrial activity / machinery observed at the site
19	M/S Owner/Occupier, D-1619, D-Block, DSIDC Narela, Delhi-110040	During inspection unit was found engaged in the activity of mfg. of EVA footwear.
20	M/S Owner/Occupier, D-1640, D-Block, DSIDC Narela, Delhi-110040	No industrial activity / machinery observed at the site
21	M/S Pooja Plast-646, E Block, DSIDC Narela Indl Area, Delhi-110040	Unit was found non-operational. however, machinery for manufacturing of dies and engineering work present in the premises.
	M/S Royal Plast, E-649, E Block, DSIDC Narela Indl Area, Delhi-110040	Unit was found engaged in the activity of mfg. of injection moulded items. plastic scrap was found stored in the basement of the unit.
	M/S Owner/Occupier, E-839, E-Block, DSIDC Narela Indl Area, Delhi-110040	No industrial activity / machinery observed at the site
	M/S Owner/Occupier, E-840,	No industrial activity/



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	E-Block, DSIDC Narela Indl Area, Delhi-110040	machinery observed at the site
25	M/S K D Plastic, E-855, E Block, DSIDC Narela Indl Area, Delhi-110040	Unit was found engaged in the activity of mfg. of EVA footwear.
26	M/S K D Plastic, E-856, E Block, DSIDC Narela Indl Area, Delhi-110040	Unit was found engaged in the activity of mfg. of EVA footwear.
27	M/S Shri Siddhivinayak Enterprises, F-1489, F Block, DSIDC Narela Indl Area Delhi-110040	Unit found engaged in the activity of assembling and repairing electronic gadgets.
28	M/S Shri Siddhivinayak Enterprises, F-1490, F Block, DSIDC Narela Indl Area Delhi-110040	Unit found engaged in the activity of assembling and repairing electronic gadgets.
29	M/S Ankit Gupta, F-1498, F Block, DSIDC Narela Indl Area, Delhi-110040	During inspection, two TFM were present on the ground floor used in mfg. of sup item (plastic glass) and one tubing machine at first floor. Around 500 boxes filled with sup item were found stored in the premises.
30	M/S Keshav Polychem, F-1714, F Block, DSIDC Narela Indl Area, Delhi-110040	During inspection unit was found engaged in the activity of mfg. of PVC granules using plastic waste.
31	M/S Ankur Nagpal, F-1785-86, F Block, DSIDC, Narela Indl Area Delhi-110040	During inspection, three TFM were present in the premises which were used in mfg. of sup item (plastic glass). Around 400 boxes filled with sup item were found stored in the premises.
32	M/S Flatkick Designs, H-1247, H Block, DSIDC Narela, Delhi-110040	During inspection unit was found engaged in the activity of mfg. of EVA footwear with printing.
33	M/S Owner/Occupier, H-1262, H Block, DSIDC Narela, Delhi-110040	No industrial activity/ machinery observed at the site
34	M/S Jai Drainn Udyog, H-1383, H Block, DSIDC Narela, Delhi-110040	Unit was found non-operational. however, machines related to the activity of mfg. of reprocessed granules with plastic scrap as a raw material were observed.
35	M/S Owner/Occupier, H-1446, H Block, DSIDC Narela, Delhi-110040	No industrial activity/ machinery observed at the site
36	M/S Kuber Industries, H-1471, H Block, DSIDC Narela, Delhi-110040	Unit engaged in the activity of mfg. of PVC granules and other PVC items without reprocessing.



That in nutshell, following is the status of joint inspection drive:

(5)

Units found engaged in the activity of Mfg. of banned SUP items	01
Premises where machinery for manufacturing of SUP item was found	03
Premises where other activities are being carried out	20
Premises found vacant	12
TOTAL	36

9. That following action was taken by DPCC on the basis of joint inspection drive:

Premises where SUP activity was observed and the same was sealed on the spot	01
EDC has been imposed on the units where either the SUP manufacturing machines were exist or found operating	04
No. of units deposited the EDC for engaged in the banned SUP activity	03
Units which were found engaged in the activity other than SUP activity	20
Units which were found vacant	12

10. In view of the above, the present action taken report may kindly be taken on record.


DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom. Verified at

New Delhi on this 28 day of May, 2025.




TESTED
NOTARY PUBLIC
GOVT OF NCT OF DELH


DEPONENT

28 MAY 2025
Page 6 of 6


MUNICIPAL CORPORATION OF DELHI

FACTORY LICENSING DEPARTMENT
21ST Floor, Dr. SPM, Civic Centre
New Delhi-110002.
Email_aofl.edmc@gmail.com

Annexure-1

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Azadi Ka
Amrit Mahotsav

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No. FL/MCD/2024-25/D- 281

Date: 29/10/2024

To,

The Incharge, CMC-V
Delhi Pollution Control Committee,
1st Floor, E-Block, Vikas Bhawan-II, Upper Bela Road,
Civil Lines, Delhi-110054

CMC-V/1041
01/11/2024

Subject:- Seeking compliance w.r.t. Direction under Section 31(A) of Air (Prevention & Control of Pollution) Act, 1981 as amended to date.

Please refer to the Delhi Pollution Control Committee, letter F.No. DPCC/CMC-V/Complaint/2024/1007 dated 21.10.2024 on the subject in O.A. No. 1065/2024 in the case titled Varun Gulati V/s Delhi Pollution Control Committee and Ors.

As per direction issued by Delhi Pollution Control Committee, the IT / NIC Department was requested to cancel the license / permission issued, if any, industrial units forwarded by your department. It has been confirmed by the IT / NIC, MCD that cancellation of Municipal Factory License/ permission of these units has been made as per list attached.

This is for your information and further necessary action.

End:- As above.

Copy to:-

1. Addl. Commissioner (FL) for kind information please.
2. Deputy Commissioner (FL).
3. Office copy

Akhil
29/10/2024
Administrative Officer
Factory Licensing Department
Akhil Kumar
Administrative Officer
Factory Licensing Department
Municipal Corporation of Delhi
Civic Centre, New Delhi-110002

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4/11

No.	DPCC Ref. No.	Name & Address of Unit	Remarks
1	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/157-163 dt. 27.05.2024	M/s Owner/Occupier, N-278, Sector-1, DSIDC Bawana Industrial Area, Delhi-110039	Cancelled
2	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/178-184 dt. 27.05.2024	M/s Owner/Occupier, A-37, A-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
3	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/192-198 dt. 27.05.2024	M/s Owner/Occupier, A-167, A-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
4	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/199-205 dt. 27.05.2024	M/s Owner/Occupier, A-168, A-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
5	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/255-261 dt. 27.05.2024	M/s Owner/Occupier, D-1581, D-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
6	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/367-373 dt. 27.05.2024	M/s Owner/Occupier, H-1446, H-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
7	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/346-352 dt. 27.05.2024	M/s Owner/Occupier, F-1785, F-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
8	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/353-359 dt. 27.05.2024	M/s Owner/Occupier, H-1262, H-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
9	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/220-226 dt. 27.05.2024	M/s Owner/Occupier, C-397, C-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
10	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/227-233 dt. 27.05.2024	M/s Owner/Occupier, C-398, C-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
11	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/234-240 dt. 27.05.2024	M/s Owner/Occupier, C-521, C-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
12	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/241-247 dt. 27.05.2024	M/s Owner/Occupier, C-611, C-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
13	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/248-254 dt. 27.05.2024	M/s Owner/Occupier, C-612, C-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
14	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/262-268 dt. 27.05.2024	M/s Owner/Occupier, D-1619, D-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
15	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/269-275 dt. 27.05.2024	M/s Owner/Occupier, D-1640, D-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
16	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/276-282 dt. 27.05.2024	M/s Owner/Occupier, E-646, E-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
17	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/283-289 dt. 27.05.2024	M/s Owner/Occupier, E-649, E-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled

	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/290-296 dt. 27.05.2024	M/s Owner/Occupier, E-839, E-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
19	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/297-303 dt. 27.05.2024	M/s Owner/Occupier, E-840, E-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
20	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/304-310 dt. 27.05.2024	M/s Owner/Occupier. E-855, E-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
21	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/311-317 dt. 27.05.2024	M/s Owner/Occupier, E-856, E-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
22	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/318-324 dt. 27.05.2024	M/s Owner/Occupier, F-1489, F-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
23	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/325-331 dt. 27.05.2024	M/s Owner/Occupier, F-1490, F-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
24	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/332-338 dt. 27.05.2024	M/s Owner/Occupier, F-1498, F-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
25	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/339-345 dt. 27.05.2024	M/s Owner/Occupier, F-1714, F-Block, DSIIDC, Narela Industrial Area, Delhi-110040	Cancelled
26	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/360-366 dt. 27.05.2024	M/s Owner/Occupier, H-1383, H-Block, DSIIDC, Narela Industrial Area, Delhi-110040	License not taken
27	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/374-380 dt. 27.05.2024	M/s Owner/Occupier, H-1471, H-Block, DSIIDC, Narela Industrial Area, Delhi-110040	License not taken
28	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024	M/s Owner/Occupier, D-612, D-Block, DSIIDC, Narela Industrial Area, Delhi-110040	License not taken
29	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024	M/s Sumit Plasatic H-1247, DSIIDC Narela, Industrial Area, Delhi-110040	License not taken
30	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/381-387 dt. 27.05.2024	M/s Owner/Occupier, C-565, C-Block, DSIIDC, Narela Industrial Area, Delhi-110040	License not taken
31	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/143-149 dt. 27.05.2024	M/s V.V. Industries, M-227, Sector-5, Bawana Industrial Area, Delhi-110039	License not taken
32	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/150-156 dt. 27.05.2024	M/s CK Enterprises, I-2172, I Block, DSIDC, Narela Industrial Area, Delhi-110040	License not taken
33	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/164-170 dt. 27.05.2024	M/s Owner/Occupier, J-134, Sector-5, DSIIDC Bawana Industrial Area, Delhi-110039	License not taken
34	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/171-177 dt. 27.05.2024	M/s Owner/Occupier, J-186, Sector-5, DSIIDC Bawana Industrial Area, Delhi-110039	License not taken
35	F.No. DPCC/CMC-V/Complaint/2024/1007 dt. 21.10.2024 & F.No. DPCC/CMCV/Complaint/2024/185-191 dt. 27.05.2024	M/s Owner/Occupier, A-67, A- Block, DSIIDC, Narela Industrial Area, Delhi-110040	License not taken

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	F.No. DPCC/CMC-V/Complaint/2024/1007 21.10.2024	&	dt. F.No. 27.05.2024	M/s Owner/Occupier, A-230, A-Block, DSIIDC, Narela Industrial Area, Delhi-110040	License not taken
37.	F.No. DPCC/CMC-V/Complaint/2024/1007 21.10.2024	&	dt. F.No. 27.05.2024	M/s Owner/Occupier, B-2317, B-Block, DSIIDC, Narela Industrial Area, Delhi-110040	License not taken